

MR. SPEAKER : I am not prepared to listen to it.

श्री शशि भूषण (खारगोन) : मैं तो उन की मदद कर रहा हूँ कि शिक्षकों की समस्या हल की जाय। जो डिस्पेरीटी है उस को कम करना चाहिए।

श्री शिव चन्द्र झा : मैंने आप को लिख कर भेजा था। मैं आप को और आप के माध्यम से सदन को अवगत कराना चाहता हूँ.....

MR. SPEAKER : I will settle it myself.

श्री शिव चन्द्र झा : मुझे इस प्रकार का यह पत्र प्राप्त हुआ है..... (व्यवधान)..... यह थर्टीनग लेटर्स इस प्रकार के आ रहे हैं। मैं इस को पढ़ कर सुना देना चाहता हूँ.....

MR. SPEAKER : He has received some threatening letters. This is nothing now. We all receive such letters every day. I do not think we should keep on reading out these letters in Parliament.

SHRI SHIVA CHANDRA JHA : It says.\*\*

MR. SPEAKER : No. This will not go on record.

Papers to be laid on the Table.

12.47 hrs.

#### PAPERS LAID ON THE TABLE

#### THIRTY-FOURTH REPORT OF LAW COMMISSION

THE DEPUTY MINISTER IN THE PARLIAMENTARY AFFAIRS (SHRI P. PARTHASARATHY) : On behalf of Shri Jaganath Rao,

I beg to lay on the Table a copy of the Thirty-fourth Report of the Law Commis-

sion on the Indian Registration Act, 1908. [Placed in Library. See No. LT-4198/70].

#### STATEMENT RE : CENTRAL GOVERNMENT MARKET BORROWINGS, INTERIM REPORT OF THIRD PAY COMMISSION, NOTIFICATIONS ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table—

- (1) A statement (Hindi and English versions) indicating the result of Central Government Market Borrowings during 1970-71. [Placed in Library. See No. LT-4199/70].
- (2) A copy of the Interim Report (Hindi and English versions) of the Third Pay Commission on Interim Relief to Central Government Employees. [Placed in Library. See No. 4200/70].
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959 :
  - (i) The Post Office Savings Certificates (Second Amendment) Rules, 1970, published in Notification No. G. S. R. 1340 in Gazette of India dated the 7th September, 1970.
  - (ii) The Post Office Savings Certificates (Third Amendment) Rules, 1970, published in Notification No. G.S.R. 1863 in Gazette of India dated the 21st October, 1970. [Placed in Library. See No, LT-4201/70].
- (4) A copy of Notification No. G.S.R. 1713 (Hindi and English versions) published in Gazette of India dated the 26th September, 1970 under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise